

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 4692
(To be answered on the 30th March 2017)**

SETTING UP OF DEDICATED CARGO AIRPORTS

4692. SHRI ANURAG SINGH THAKUR

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

- (a) whether the Government proposes for setting up dedicated cargo airports in the country;
- (b) if so, the details thereof and the steps being taken in this regard;
- (c) the investment required for setting up such cargo airports and the steps being taken by the Government to promote aviation cargo handling capacity in the country;
- (d) whether the Government also proposes for reducing the customs duty for aircraft imported by leasing companies set up in India, to further boost the aviation sector and if so, the details thereof and the steps being taken in this regard; and
- (e) whether the Government proposes for eliminating different rates of import duties on scheduled, non-scheduled and private aircraft operations and coming up with one uniform rate and if so, the details thereof and if not, the reasons therefor?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री

(Shri Jayant Sinha)

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- (a) No Madam. As on date there is no proposal with Ministry of Civil Aviation to set up dedicated cargo airports in the country.
 - (b) & (c): In view of reply to part (a), the question does not arise. Further, some of the steps taken by Government for promotion of air cargo handling are as follows:
 - (i) Ministry of Civil Aviation (MoCA) has got the Dwell-Time study conducted at six major airports in the recent past to identify the reasons for higher dwell time in Indian Airports and corrective action(s) required. An order for reduction in free period for air cargo has been issued on 02.12.2016.
 - (ii) The concept of 24x7 customs clearance of Import/Export Cargo has been initiated at 13 airports.

(iii) The concept of "Single Window" has been launched by Customs w.e.f. 1.4.2016 in phased manner which inter-alia ensures on-line clearance from various regulatory agencies.

(iv) For handling International Cargo at its airports, AAI has provided Automatic Storage & Retrieval System (AS&RS) as well as Elevated Transfer Vehicle (ETV) facilities for handling both import and export cargo respectively at Chennai & Kolkata Airports

(v) All the International Air Cargo Terminals managed by AAI are well equipped with sufficient storage space, cargo handling equipment, cold rooms for perishable cargo and other basic facilities

(vi) The Common User Domestic Cargo Terminal (CUDCT) concept has been introduced for maximum utilization of facilities.

(d): No Madam. There is no proposal for reduction of customs duty for imported aircraft.

(e): No Madam. There is no proposal for elimination of different rates of import duties on scheduled, non-scheduled and private aircraft operations.
